

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2871**

TO BE ANSWERED ON THE 13TH MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)

PROPERTY OF DELHI POLICE

2871. SHRI ARKA KESHARI DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police is in possession of a number of properties in the NCT of Delhi for which it is neither the owner nor the tenant; and

(b) if so, the details thereof and the reaction of the Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) and (b): Delhi Police is in possession of properties which belong to it either as owner or tenant. In some cases it is in possession of properties inherited from Punjab Police or those belonging to Government including Delhi Development Authority and Land & Development Office. There are a few other properties where Delhi Police is in historical possession in order to maintain peace and public order in the area.
